

No.GOB(I) 4(3)/2020

**HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 18<sup>TH</sup> MAY, 2020.**

**NOTIFICATION**

**PART-A**

The following transfers and postings of officers of Judicial Department in the cadre of Civil Judge, are ordered in the interest of public service, to take effect from the forenoon of **June 1, 2020**:

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Present Charge</b>	<b>Charge to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Sri. Ananda M.	Prl. Civil Judge, Bengaluru Rural District, Bengaluru.	Deputy Registrar, City Civil Court, Bengaluru City.  (Vice Sri. Shrikanta N.A. promoted as Senior Civil Judge and transferred – vide this Office Notification No.GOB(I) 4(2)/2020 dated 30.04.2020)
2	Smt. Gangavva Ayatti	I Addl. Civil Judge, Bengaluru Rural District, Bengaluru.	Prl. Civil Judge, Bengaluru Rural District, Bengaluru.  (Vice Sri. Ananda M. – transferred)
3	Sri. Ashok R.H.	III Addl. Civil Judge, Bengaluru Rural District, Bengaluru.	I Addl. Civil Judge, Bengaluru Rural District, Bengaluru.  (Vice Smt. Gangavva Ayatti – transferred)

1	2	3	4
4	Smt. Smitha Malaganve	Addl. Civil Judge and JMFC, Yadgir.	III Addl. Civil Judge, Bengaluru Rural District, Bengaluru.  (Vice Sri. Ashok R.H. – transferred)
5	Sri. Puttaraja C.	Addl. Civil Judge and JMFC, Gowribidanuru.	Services are placed at the disposal of the Government for being appointed as Civil Judge, OOD, Assistant Registrar, Karnataka Lokayukta, M.S. Building, Bengaluru.  (Vice Sri. Sarfaraz Hussain Kittur promoted as Senior Civil Judge and transferred – vide this Office Notification No.GOB(I) 4(2)/2020 dated 30.04.2020)

**PART-B**

In partial modification of this office notification (Part-A) of even number dated 30.04.2020, Sri. Mallikarjuna R. Madawal, Addl. Civil Judge and JMFC, Khanapur, Belagavi District [Under orders of transfer as III Addl. Civil Judge, Belagavi (Vice Sri. Basavaraj Talawar – transferred)], is transferred and posted as Civil Judge and JMFC, Yadgir (Vice Sri. Lokesh Dhanapal Havale promoted as Senior Civil Judge and transferred – vide this Office Notification No.GOB(I) 4(2)/2020 dated 30.04.2020), in the interest of public service, to take effect from the forenoon of **June 1, 2020**.

**PART-C**

The transfer and posting of Smt. Rekha H.C., Metropolitan Magistrate, Traffic Court-IV, Bengaluru City, as Prl. Civil Judge and JMFC, Belthangady, Dakshina Kannada District (Vice Sri. K.M.Ananda promoted as Senior Civil Judge and transferred – vide this Office Notification No.GOB(I) 4(2)/2020 dated 30.04.2020), made under this office notification (Part-A) of even number dated 30.04.2020, is cancelled.

BY ORDER OF THE HIGH COURT,

**Sd/-**

(RAJENDRA BADAMIKAR)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer, High Court of Karnataka, Bengaluru.

**Copy forwarded for information and necessary action to:-**

1. The Prl. City Civil and Sessions Judge, Bengaluru City and the Prl. District and Sessions Judges of Belagavi/Bengaluru Rural/Chikkaballapura/D.K. Mangaluru/Yadgir Districts, with a direction to circulate a copy of this notification to the officers/courts concerned and also to make necessary arrangement for relieving the officers concerned.
2. The Officers at Sl.Nos.1 to 4 of **PART-A** of the notification and the Officer at **PART-B** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **June 1, 2020**.
3. The Officer at Sl.No.5 of **PART-A** of the notification with a direction to get himself relieved from the present charge of his post only after receipt of necessary appointment order from the Government and then proceed to take charge of his new post on the forenoon of **June 1, 2020**.
4. Smt. Rekha H.C., Metropolitan Magistrate, Traffic Court-IV, Bengaluru City.

5. The D.R.(S.S.)-cum-P.S. to Hon'ble the Chief Justice.
6. The Private Secretaries to the Hon'ble Administrative Judges for Belagavi/Bengaluru Rural/ Chikkaballapura/D.K. Mangaluru/ Yadgir Districts and OOD posts (Civil Judge cadre).
7. The Registrar General/ Registrar (Vigilance)/ Registrar (Computers)/ Registrar (Judicial)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Infrastructure and Maintenance)/ Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.
8. The Additional Registrar Generals, High Court of Karnataka Benches at Dharwad and Kalaburagi.
9. The Central Project Co-ordinator (Computers) of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
10. The Director, Karnataka Judicial Academy, Bengaluru.
11. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
12. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
13. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H.Siddaiah Road, Bengaluru.
14. The Registrar, Karnataka Lokayukta, M.S. Building, Bengaluru.
15. The Accountant General in Karnataka, Bengaluru.
16. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
18. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
19. The General Secretary, Karnataka State Judicial Officers' Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
20. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I, DJA-II and DJA-III Branches of this office.
21. Spare copies.